

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

62

C.A No. 46/(MAH)/2012

CORAM:

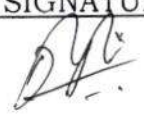
Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: M/s. C & S Systems Technologies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956 and
441 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Adv Devul Dighe ilb S D Israni Low Chambers	Adv for Applicant	

ORDER

CA 46/621A/441/NCLT/MB/MAH/2012

At request of the Petitioner, list this matter on 20.11.2017

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)